

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 193 of 2016 & IA No. 412 of 2016, 413 of 2016 , 414 of 2016,
575 of 2016 & 11 of 2017**

Dated : 12th January, 2017

In the matter of:

Raichur Sholapur Transmission Co. Ltd.	...	Appellant(s)
Vs.		
Power Grid Corporation of India Ltd. & Ors.	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **20th February, 2017.**

For Court Master

suman